

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND AURNACHAL PRADESH)

**NOTIFICATION**  
**Dated Guwahati the 2<sup>nd</sup> May, 2017**

NO.HC.VII-183/2013/ 2015 /A. The Gauhati High Court has been pleased to incorporate a new clause X(A) in the Transfer Policy for the Staff of Subordinate Judiciary of Assam in the following manner:-

**"X(A). No request for transfer by a newly appointed employee shall be entertained until completion of 3(three) years of service."**

By Order,  
Sd/-M.A. Ali  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-183/2013/2016-2037/A.

Dated: 02.05.2017

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District & Sessions Judge, \_\_\_\_\_.
4. The Principal Judge, Family Court, No.I&II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh, Silchar.
7. The Judge, Designated Court, Assam, Guwahati.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam Sate Legal Services Authority, Guwahati.
12. The Member, MACT, No.II & III Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur.
13. The Special Judge CBI, Assam, Addl. Court No.I & II, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar ( \_\_\_\_\_ ),Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_.
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Sub-Divisional Judicial Magistrate(M), \_\_\_\_\_.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 20. The System Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website.
21. The CA to the Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

**(N.B. From the Sl. No.3 to 13 and Sl. No.16 & 18 are requested to circulate the Notification amongst the staff under their administrative control.)**

  
**REGISTRAR (VIGILANCE)**

amp  
02.05.17